COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 96 OF 2015

Dated: 30th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Kerala State Electricity Board Ltd. Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. P. V. Dinesh

Ms. Arushi Singh

Counsel for the Respondent(s) : Mr. Ram Babu for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 19.09.2017.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt